SHRI RAVI SHANKAR PRASAD: Sir, he is wearing a coloured चश्मा today.

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, when our good friend is speaking, I cannot disturb her. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I have notices of others. ...*(Interruptions)*... Every second is important. Please go ahead.

Need to take steps to revive the Hindustan Shipyard Limited

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, in Visakhapatnam, the Hindustan Shipyard is one of the biggest and the most prestigious ship-making company. Actually, when it was engaged in major and significant ship-building, ship repairs, subramines reflecting establishment with high technology, the Ministry of Defence thought of taking away ports from the Ministry of Shipping so that they could give more business and more orders and make the shipyard more stronger. But, unfortunately, in reality you need capacity. The Indian Navy wants to have 180 to 200 warships in the next five years. There is a vast opportunity for partnering with Navy's ship-building programme. But, unfortunately, this Undertaking is starving for work orders. I must say that, today, less than 50 per cent of its capacity is being utilized. It has got a capacity of work orders worth ₹ 5,000 crores. But today it has work orders only worth ₹ 300 crores. We have taken the Hindustan Shipyard Ltd. from the Ministry of Shipping. It can handle the work orders worth ₹ 5,000 crores; whereas, at present, it has got the work orders only worth ₹ 500 crores. It needs orders from the Indian Navy worth ₹ 350 crores. It needs patrol vessels. It needs training ships. Lastly, I request approval of the proposal for ₹ 757 crores; financial restructuring for improving the financial position of the Hindustan Shipyard. Without any cash flow from the Government of India. ...*(Interruptions)*... Otherwise, 5,000 workers will become unemployed. It is a very serious matter. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with what my colleague, Dr. T. Subbarami Reddy, has said. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You can only associate. That's all. ...*(Interruptions)*... Shri Basawaraj Patil. ...*(Interruptions)*... Nothing else will go on record. ...*(Interruptions)*...

Admission in Medical College to Chakma students under Mizoram State quota

श्री बसावाराज पाटिल (कर्णाटक)ः माननीय उपसभापति जी, ...**(व्यवधान)**... यह एक अत्यंत महत्वपूर्ण विषय है। चकमा जाति के लोग मिजोरम में रहते हैं। अभी भारत सरकार ने जो नीट की

[श्री बसावाराज पाटिल]

परीक्षा ली है, उसमें कुल 11 विद्यार्थी, 4 MBBS के इनके इतिहास में पहली बार मेरिट पर सेलेक्ट हुए हैं तथा 7 अन्य विद्यार्थी भी पास हुए हैं। लेकिन वहाँ के मिजो लोगों के एजिटेशन के कारण उन विद्यार्थियों से 5,000 रुपये लेकर उनको एडमिशन का सर्टिफिकेट देने के बाद भी अब उनका सर्टिफिकेट हम भारत सरकार को नहीं भेजेंगे, इस प्रकार का निर्णय मिजोरम सरकार ने लिया है। इस प्रकार, मेधावी चकमा स्टूडेंट्स के साथ यह बहुत बड़ा अन्याय होगा। भारत सरकार को यह ensure करना चाहिए कि उन 11 लोगों को उचित स्थान मिले।

सर, इतना ही नहीं है। वहाँ के नवोदय स्कूल में 21 तारीख को 17 बच्चे होस्टल से अलग कर दिये गये। यानी भारत देश के नागरिक होते हुए भी इस देश में जीना और अपनी जान बनाये रखना तथा पढ़ना, इसमें भी संकट हो, तो यह अच्छी बात नहीं है। वैसे ही अरुणाचल में भी, भारत के सुप्रीम कोर्ट द्वारा दो बार, तीन बार जजमेंट देने के बाद भी ऐसे 30-40 हजार लोगों को नागरिकता देने में भी वहाँ की सरकार अभी तक असफल हुई है।

इन तीनों बातों के बारे में सरकार गम्भीरता से संज्ञान ले और इन मेधावी विद्यार्थियों की जिन्दगी बर्बाद न हो, इस दिशा में भारत सरकार नीट का सम्मान करे।

श्रीमती जया बच्चन (उत्तर प्रदेश)ः महोदय, मैं माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करती हूं।

श्री किरनमय नन्दा (उत्तर प्रदेश)ः महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूं।

श्री राम नाथ ठाकुर (बिहार)ः महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करता हूं।

श्रीमती कहकशां परवीन (बिहार)ः महोदय, मैं भी माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को संबद्ध करती हूं।

SHRI MAJEED MEMON (Maharashtra): Sir, I also associate myself with what the hon. Member, Shri Basawaraj Patil, has said.

SHRI RANVIJAY SINGH JUDEV (Chhattisgarh): Sir, I also associate myself with what the hon. Member, Shri Basawaraj Patil, has said.

SHRI LA. GANESAN (Madhya Pradesh): Sir, I also associate myself with what the hon. Member, Shri Baswaraj Patil, has said.

Government's move to privatise Indian Railways in phases

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I rise to voice my opposition and also draw the attention of the House to the destructive and disastrous move by the